

CC No. 05/2020
FIR No. 01/2001
PS ACB
State Vs. Closure Report

19.09.2020

The present matter is being taken up today through video conferencing pursuant to order No. E-10559-10644 /Power Gaz/RADC/2020 Dated, 28.08.2020 of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, and other relevant circulars.

Present (through Video conference):

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the state.
- : IO ACP Krishan Lal.

It is informed by the IO that the complainant Dalchand who gave complaint in his official capacity of the then ACP, Anti-Corruption Branch, is no more.

It is pointed out by the Ahlmad that in the present Closure Report the IO did not submit the CD containing soft copy of the file.

Let the IO take steps and submit the soft copy of the final report in the Court with three copies i.e. one for the Court, one for complainant and one for Ld. Prosecutor. Let the CDs be supplied within two weeks from today and thereafter issue notice of final report to Ms. Rajrani, ACP, ACB along with the soft copy of Closure Report. Matter is adjourned to **27.10.2020**.

A copy of this order be supplied to the Ld. Prosecutor, IO, through e-mail/WhatsApp. A copy of this order be also sent to the Computer Branch for uploading on the official website.

Digitally signed by DIG VINAY SINGH
 'Date: 2020.09.19 11:34:34 +05'30



(Dig Vinay Singh)
Special Judge (PC Act) ACB-02
Rouse Avenue Courts, New Delhi
19.09.2020 (r)

CC No. 341/2019
FIR No. 26/09
PS ACB
State Vs. Satyavrat & anr.

19.09.2020

The present matter is being taken up today through video conferencing pursuant to order No. E-10559-10644 /Power Gaz/RADC/2020 Dated, 28.08.2020 of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, and other relevant circulars.

Present (through Video conference):

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the state.
- : Accused Satyavrat with Counsel Sh. Manish Sharma.
- : Accused Pramod Kumar with Counsel Sh. Raj Kamal Arya, who has filed his fresh Vakalatnama through e-mail.
- : IO ACP Ramesh Narang.

IO informs that the mirror copy has been received from FSL and presently it is in malkhana of PS ACB. Copies of the same are to be supplied to both the accused, therefore, put up this matter on 22.09.2020 for physical appearance, so that copies can be supplied to both the accused.

Let IO and the accused / or their Counsel / or their associate Advocate duly authorised, appear on 22.09.2020 in the Court for supply of copies.

Matter is adjourned to **22.09.2020**. A copy of this order be supplied to the Ld. Prosecutor, both the accused and their Counsels, as well as to the IO, through e-mail/WhatsApp. A copy of this order be also sent to the Computer Branch for uploading on the official website.

Digitally signed by DIG VINAY SINGH

'Date: 2020.09.19 11:35:15 +05'30



(Dig Vinay Singh)
Special Judge (PC Act) ACB-02
Rouse Avenue Courts, New Delhi
19.09.2020 (r)